

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-107(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

v/s.

Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

Order

16. C.P. (IB)-107(MB/2018)

The counsel for both side represents that the matter is likely to
be settled. At request, list this matter on 25.4.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

ps

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)